

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-515(ND)/2017

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

NAME OF THE COMPANY: IFCI Ltd. Vs. Golf Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Narendra Singh, Advocate		
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	For the Respondent:	Mr. Kushal Gupta, Advocate		
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ORDER

A request for adjournment is made by Ld. Counsels of both the parties.

At their request adjourned to 27th February, 2018.

-s-d 1

**(Deepa Krishan)
Member (T)**

-s-d 1

**(Ina Malhotra)
Member (J)**